

13/3/95

Shri. M.M. Sudame for
the applicant says that
the applicant does not
wish to prosecute the
case as he has got a
job in Deordarsan
Khera, Bhopal.

O.A. is dismissed for
want of prosecution.

M.R. Kolhatkar

(M.R. Kolhatkar) (M.S. Deshpande)
M(P) V/C

Order/Judgement (despatched
to Applicant/respondent (s))
on 28/3/95

29/3/95